## राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No(CAA) 49/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई का उपस्थिति—सह—आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: Verve Professional Services Put. Hd.

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 230/232 of the Companies Act, 2013.

क्रम नाम पदनाम प्रतिनिधित्व हस्ताक्षर संख्या Name Designation Representation Signature Sr. No.

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## CP NO.(CAA)49/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The order in detail is dictated separately. The present company petition is allowed. In the result the proposed company scheme is sanctioned.

Dated:20.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash